

ping of Romanian diplomat at New Delhi, the Government propose to provide additional security to diplomatic missions in New Delhi;

(b) if so, the details of diplomatic missions in New Delhi who have asked for additional security recently; and

(c) the other steps the Government propose to take to provide foolproof security to diplomatic missions in New Delhi ?

THE MINISTRY OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): (a) After the kidnapping of the Romanian diplomat in New Delhi Security arrangements of the diplomatic missions in Delhi were reviewed and strengthened wherever considered necessary.

(b) The diplomatic missions of the United States of America, Canada, France, Lebanon, Romania, U.S.S.R., Egypt, Tunisia, Netherlands, Yugoslavia, Saudi Arabia, Spain, Kuwait, Denmark and Thailand have asked for additional security.

(c) The security arrangements for diplomatic missions are reviewed periodically and strengthened wherever necessary.

Abduction of Romanian Diplomat

615. SHRI M.V. CHANDRASH-KARA MURTHY:
SHRI V. SREENIVASA PRASAD:
DR. C. SILVERA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Liberation Tiger Force of Khalistan has claimed responsibility for the abduction of the Romanian Charge d' Affairs in New Delhi recently;

(b) whether the Government have failed to get free the Romanian Charge d' Affairs from the clutches of the militants;

(c) whether the militants have been asking for the release of several hardcore militants in exchange of abducted diplomat; and

(d) if so, the reaction of the Government thereto and efforts being made for safe release of the Romanian diplomat?

THE MINISTRY OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): (a) to (d). The Charge d' Affairs of the Romanian Embassy in New Delhi was abducted on 9th October, 1991. Intensive operations were launched to search for the abducted diplomat.

Militants of several organisations have issued statements in the Press claiming the responsibility for this abduction and Liberation Tiger Force of Khalistan is one of them. Release of several hard core militants has also been sought in exchange.

Every effort is being made by the Government to locate and secure safe return of the diplomat and to bring the culprits to book.

Rise in Crime Graph

616. SHRI M.V. CHANDRASH-KARA MURTHY:
SHRI PANKAJ CHO-WDHARY:
SHRI V. SREENIVASA PRASAD:
DR. C. SILVERA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the attention of the Government has been drawn to newsitem captioned "steep rise in crime graph" as reported in the Hindustan Time dated October 30, 1991;

(b) whether the Government has recently reviewed the overall functioning of the Delhi Police Force;

(c) whether the Government propose to revamp the up of the Delhi Police Force in view of rise in crime graph; and

(d) if so, the details thereof?

THE MINISTRY OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): (a) Yes, Sir. A newsitem captioned "steep rise in crime graph" appeared in the Hindustan Times in its issue of October 30, 1991.

(b) to (d). The overall functioning of Delhi Police is being regularly reviewed. Recently, review meetings were held at the level of Minister of State and the Home Minister. Certain measures to improve the functioning and the efficiency of the Delhi Police have been initiated.

Convention in Mumbai for Stopping Door Delivery of Postal Articles

617. SHRI RAM NAIK: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government are aware of convention held in Mumbai on 21 October 1991 to protest against the Postal Department decision to stop door delivery of unregistered postal articles in multistoreyed buildings;

(b) if so, the details of the Departmental officers who attended this convention;

(c) whether any resolution was passed by the convention; and

(d) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) Yes, Sir. A convention was held in Bombay on October 21, 1991 by the Bhartiya Janata Party to protest against the Mail Delivery Order, 1991.

(b) The convention was attended by Postmaster General, Bombay Region, Director of Postal Services, Bombay Region and Director of Postal Services Bombay (City) Region.

(c) Yes, Sir.

(d) A statement of Summary of Resolution moved on Monday 21 October, 1991 is enclosed.

STATEMENT

Summary

The Caretaker Government of Shri Chandra Shekhar issued a statutory order on 29 May 1991 stopping door to door delivery in multi-storeyed buildings except on ground floor. The detailed orders were issued on 18th July, 1991. The Postmaster General, Maharashtra has implemented this in Bombay. The convention condemned the decision to implement the Government order from 1st November, 1991. It was pointed out that some old buildings in Bombay may not have enough space at the ground floor. The Resolution further state that the order should be withdrawn. It also calls upon the consumers to unite against the order.

Allowances to Postal Employees of Thane District

618. SHRI RAM KAPSE: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government are aware of the fact that the postal employees of Bhayander, Mira and Uttam (District-Thane, Maharashtra) are not getting House Rent Allowance and City Compensatory Allowance at par with the postal employees of the city (i.e. Bombay);

(b) if so, the reasons of this disparity;

(c) the steps proposed to rectify this discrimination so far?